

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 10.12.2019 (TUESDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Sibi C. K. Vs. Vijaya Hospitality & Resorts &Ors.	Rajendra Singhvi	Gopinath Menon

**10:40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders (Notice not delivered)**

<b>1.</b>	Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	
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**For Orders**

<b>2.</b>	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt Ltd. Through IRP & Ors.	Manoj Kumar	Manoj K. Singh, LCN Shahdeo-IRP
<b>3.</b>	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz Karim-R2 Osama Suhail
<b>4.</b>	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infracore Pvt Ltd.	Gautam Singh	
<b>5.</b>	Comp. App. (AT) (Ins) No. 1192 of 2019	State Bank of India. Vs. Adhunik Steels Ltd.	Nikhil Mathur	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1211 of 2019	Datamatics Digital Ltd. Vs. Sipani Online Pvt Ltd. Through the interim Resolution Professional Konduru Prashanth Raju.	Karan Malhotra	
<b>7.</b>	Comp. App. (AT) (Ins) No. 1253 of 2019	Suraj Awana Vs. Anand Prakash & Anr.	Sanjeev Saraswat	
<b>8.</b>	Comp. App. (AT) (Ins) No. 1264 of 2019	Mukesh Kumar Aggarwal Vs. Anurag Gupta & Anr.	Swapnil Gupta	Rohan Chawla

9.	Comp. App (AT) (Ins) No. 1275 of 2019	M. Krishna Bothra & 2 Ors. Vs. Sai Baba Business Solutions Pvt. Ltd. & Anr.	M. Gagan Bothra	
10.	Comp. App. (AT) (Ins) No. 1374 of 2019	Shiv Kumar Eashwaran Vs. NTC Logistics India (P) Ltd.	Giutham Shivshankar	
11.	Comp. App (AT) (Ins) No. 1383 of 2019	Home Connect Developers Pvt Ltd. Vs. S.S. Enterprises	Ashish Deep Verma	Aishwarya Adlakha
12.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff

**For Admission (Fresh Cases)**

13.	Comp. App. (AT) (Ins) No. 1394 of 2019	Deep Polymers Ltd. Vs. Bonus Plastics Pvt Ltd & Ors.	T Sundar Ramanathan	Sarwaswa Chhajer
14.	Comp. App (AT) (Ins) No. 1417 of 2019	Union of India Vs. Oriental Bank of Commerce		
15.	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors.	Karan Gandhi	
16.	Comp. App. (AT) (Ins) No. 1421 of 2019	Sneh Pal Bhatia Vs. JMD Ltd.	Aditya Parolia	
17.	Comp. App. (AT) (Ins) No. 1422 of 2019	IFCI Ltd. Vs. Accil Hospitality Ltd.	Ashwini Kr. Singh	
18.	Comp. App. (AT) (Ins) No. 1423 of 2019	Yogendra Vasupal Vs. S. Kannan & Ors.	Yogendra Vasupal	
19.	Comp. App. (AT) (Ins) No. 1424 of 2019	Western Coalfields Ltd. Vs. Sai Wardha Power Generation Ltd & Ors.	Aaditya A. Pande	
20.	Comp. App. (AT) (Ins) No. 1425 of 2019	Ritu Rastogi Resolution Professional Benlon India Ltd. Riyal Packers		
21.	Comp. App. (AT) (Ins) No. 1426 of 2019	Export –Import Bank of India Vs. EPC Constructions India Ltd & Anr.	Ashish Rana	Nakul Sachdeva

22.	Comp. App. (AT) (Ins) No. 1427 of 2019	K.C. Sanjeev Vs. Easwara Pillai Kesavan Nair Interim Resolution Professional of Solar Offset Printers Pvt Ltd & Ors.	Ishaan George	
23.	Comp. App. (AT) (Ins) No. 1428 of 2019	Purna Singh Vs. Committee of Creditors M/S Xalta Food and Beverages Pvt Ltd & Ors.	Kshitij Sharda	
24.	Comp. App. (AT) (Ins) No. 1429 of 2019	Amit Narendra Patel Vs. Sunil Kumar Kabra, Resolution Professional Danke Electricals Ltd.	Akshat Khare	
25.	Comp. App. (AT) (Ins) No. 1430 of 2019	DD Real Estate Pvt Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt Ltd.	Akshay Ringe	Akshay Ringe
26.	Comp. App. (AT) (Ins) No. 1431 of 2019	Resurgent Power Projects Ltd. Vs. ABB India Ltd.	Anasuya Choudhury	
27.	Comp. App. (AT) No. 295 of 2019	Thangavelu Sudalyadm @ S.T. Velu & Ors. Vs. Charu Amritlal Kanani & Ors.	Aaditya A. Pande	
28.	Comp. App. (AT) No. 354 of 2019	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	Manish Kaushik	

**For Admission (After Notice)**

29.	Comp. App. (AT) (Ins) No. 1194 of 2019	Tarun International Ltd. Vs. Vikram Bajaj (RP for Anil Special Steel Industries Ltd) & Ors.	Praveen Kumar Sharma	Abhishek Anand-R1 Gaurav Bharadwaj-R2 Ankit Singal-R4 Harish Kr. Tripathi-R5
30.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr.	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
31.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Praveena Gautam- BOB Mithun Shashank- IBBI Pooja Pandey-R1
32.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt Ltd. Vs. Everup Battrry India Pvt Ltd	Narendra Pd. Yadav	Bhavna Duhoon (R1)
33.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani

34.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	B. Karunakaran
35.	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	Iswar Mohapatra
36.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	Charu Bansal
37.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt Ltd & Anr.	Vikram saini	Karan Kohli-R1 Jeevan Kumar-R2
38.	Comp. App (AT) (Ins) No. 726 of 2019	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
39.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
40.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. <b>With</b>	Chetan Roy	Gagan Bothra
41.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors.	Abhijit S. Roy.	
42.	Comp. App. (AT) (Ins) No. 959 of 2019	Mohinish Kumar & Ors. Vs. Mohit Chawla RP of Premsons Super Steels Pvt Ltd & Ors.	Mansij Arya	Pulkit Goyal-R1 Konal Anmol-RP S.L. Singh-R2&3
43.	Comp. App. (AT) (Ins) No. 1011 of 2019	Reliance Asset Reconstruction Company Ltd. Vs. Hotel Poonja International Pvt Ltd.	Akhilesh	Abdul Azeen
44.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Vinod Chaurasia- R2
45.	Comp. App. (AT) (Ins) No. 1038 of 2019	Aditya Energy Resource Pte. Ltd. Vs. Simhapuri Energy Ltd.	K.S.Ravichandran, S. Manjula Devi	Kaadambari
46.	Comp. App. (AT) (Ins) No. 1050 of 2019	Jharkhand Bijli Vitran Nigam Ltd. Vs. Tayo Rolls Ltd. & Ors.	Aabhas Parimal	Mohit Singh-R3

47.	Comp. App. (AT) (Ins) No. 1209 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. Laxmi Foils Pvt Ltd.	A.K. Valli.	
48.	Comp. App (AT) (Ins) No. 1269 of 2019	Savitha Ravishgowda Vs. Rubfila International Ltd & Anr. & Ors.	Sayaree Basu Mallik	Zeeshan Diwan
49.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	
50.	Comp. App. (AT) No.173 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. <b>With</b>	Arunima Kedia	Gunjan Ahuja-R2
51.	Comp. App. (AT) No. 174 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia	Gunjan Ahuja-R2

**Note: - The Court will rise at 01:00 PM.**

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**By Order**  
**-sd/-**

**Registrar**